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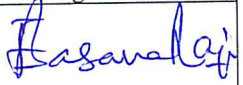
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.859/252/HDB/2018
NAME OF THE COMPANY	Kayoma Infrastructurs Pvt Ltd
NAME OF THE PETITIONER(S)	Kayoma Infrastructurs Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Basavaraj	Advocate	9849474600	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9860051435	
for RoC			

ORDER

Matter is listed today for admission. Counsel for Applicant Company is present.

Issue notice to RoC (H). Counsel to serve notice on RoC (H) and file proof of service.

List the matter on 17.09.2018.


Member (J)

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